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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

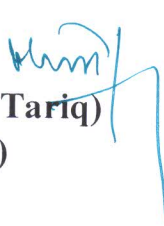
APPLICATION NUMBER :
PETITION NUMBER : TCP/222/2016
NAME OF THE PETITIONER(S) : S. Ramesh
NAME OF THE RESPONDENT(S) : The South Travancore Hindu College Association & 2 others
UNDER SECTION : 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

①. M. VIMAL	Counsel for respondents 1 to 3	
2. R. ANANDICUMAR	Counsel for petitioner	

ORDER

Counsel for petitioner present. Counsel for R3 present. He files a memo to adopt the sur rejoinder that has been filed by R1 and R2, the same is placed on record. Pleadings are complete and the matter is posted for final arguments. Put up on 5.1.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)